

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 304**  
Rest.A-69/2024  
**IN**  
**IB-485(ND)/2023**

**IN THE MATTER OF:**

Mis. Shivam Mineral Suppliers .... Petitioner/Applicant  
Vs.  
Mis. NKG Infrastructure Limited .... Respondent

**Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 18.07.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Parveen Kumar Aggarwal, Mr. Abhishek Grover,  
Adv.  
For the Respondent : Mr. Prakhar Tiwari, Mr. Shikhar Tiwari, Adv. In RA-  
69/2024

**ORDER**

**RA-69/2024**

The Respondent is directed to bring the reply affidavit on record within two days.

List the matter **on 25.07.2024.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Ajay

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**